

[Print](#)**Defective Case Register from 2026-07-06 to 2026-07-06**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-CONTC/25851/2026	SUSHREE SANGITA PASAYAT	2026-07-06	Occupation not mentioned in the affidavit.
2	D-WP(C)/29129/2026	GOKULANANDA SAHU	2026-07-06	1. Annexure-3 not legible
3	D-CONTC/28417/2026	ADV.	2026-07-06	Vernacular Certificate not mentioned in the affidavit.
4	D-ABLAPL/20030/2026	SOUBHAGYA KUMAR DASH	2026-07-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Name of the deponent not signed in the affidavit
5	D-WP(C)/29919/2026	DIGANTA DAS	2026-07-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
6	D-ABLAPL/20016/2026	SUSANTA KUMAR SAHU	2026-07-06	1. Name of the Informant/Victim to be redacted in page nos.11 and 12.
7	D-CONTC/27109/2026	ADV.	2026-07-06	1. Age of the deponent in affidavit does not tally with cause title.
8	D-CONTC/20548/2026	ADV.	2026-07-06	i) Date of postal receipt not correct in index and Date chart Para -3 of the petition.
9	D-WP(C)/28444/2026	RAJJEET ROY	2026-07-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 1. Ann.1 and 2 not attested.
10	D-CMP/29051/2026	SANTOSH KUMAR KANUNGO	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
11	D-ABLAPL/19750/2026	CHEERA RANJAN SATAPATHY	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed. For further S.R.
12	D-WA/28437/2026	GYANALOKA MOHANTY,A.S.C	2026-07-06	i) Legible copy of page no. 139 141 143 145 148 are to be filed. ii) No authorization by other appellants to swear this affidavit.
13	D-WP(C)/29683/2026	LALATENDU SAMAL	2026-07-06	1. Date of order under Annexures-1 2 and 3 does not tally with Index
14	D-CRLMP/17557/2026	NIRANJAN PANDA	2026-07-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Signature of deponent not furnished
15	D-CONTC/25540/2026	ADV	2026-07-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE.

16	D-BLAPL/19847/2026	AMLAN SHAKTI PAUL	2026-07-06	1.Court Fees of Rs.10/- not affixed in V.nama. 2.Two names of petitioner mentioned in C.title. But, three names mentioned and signed in V.nama.
17	D-CMP/28653/2026	SAIBRATA RATH	2026-07-06	1.O.Ps No-5 to 7 and 11 12 added as Parties not substituted in the Trial Court.2.Page No-49 be correctly Placed.
18	D-WA/24923/2026	ER. NAGENDRA KUMAR MOHANTY	2026-07-06	8-CAUSE TITLE NOT IN ORDER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) District of appellant not furnished in cause title. ii) Op no. 1 2 4 in wp (c) are not made party in appeal memo. iii) Page no. 18 134 are repeat. iv) Legible copy of page no. 60-62 108 122-124 are to be filed. v) C. copy of order not in proper place. vi)Page no. 112 not available. vii) Provision of law not furnished in I.A. no. 1908/2026.viii) Address of the Honble court wrongly mention in I.A. no. 1909/2026.ix) Date left blank in I.A. no. 199/2026 at para no. 4
19	D-CONTC/18399/2026	ALOK KUMAR MOHAPATRA	2026-07-06	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. i) Father/ Husband name of the petitioner not mentioned in cause title.ii) Sl. no. 2 of the affidavit not matched with sl. no. 1.iii) Paragraph no. not mentioned in affidavit.iv) Page mark of index not not correct.v) District of contemnor not mentioned in cause title.vi) WP(C) no. not mentioned in reference certificate
20	D-WP(C)/28193/2026	KARUNAKAR RATH	2026-07-06	Surname of petitioner not tally with petition
21	D-ABLAPL/19578/2026	JAGADIP SAHOO	2026-07-06	1. Page no.12 Annex-1 not exhibited.
22	D-WA/28937/2026	KOUSIK ANANDA GURU	2026-07-06	i) Status of the parties not furnished. ii) Date of order mention in appeal memo does not tally Anx-1. iii) Put up for SR after removal of defects.
23	D-WP(C)/28533/2026	LOKANATH RATH	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Name of father of Pet. not mentioned in CT and V.nama.
24	D-WP(C)/28768/2026	JANAKI KANTA MAHAPATRA	2026-07-06	PAGE 15 NOT LEGIBLE.
25	D-WP(C)/28186/2026	SUBHADUTTA ROUTRAY	2026-07-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
26	D-CMP/29070/2026	PRAFULLA CHANDRA ACHARYA	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED

27	D-ABLAPL/19594/2026	DIBYA JYOTI SAHOO	2026-07-06	1. Father name of the petitioner not correctly furnished Sl. no.2 in Affidavit
28	D-ABLAPL/20147/2026	DEBASNAN DAS	2026-07-06	i) Page nos. 15 and 16 not legible.
29	D-CONTC/29375/2026	ADV.	2026-07-06	i)Index not page marked.ii) Annexure-3 marked in petition 2 times.iii) Annexure-3 not legible.iv) For further S.R. after removal of defect.
30	D-WP(C)/28528/2026	ARUNA NAYAK	2026-07-06	1. Paragraph declaration not correct.
31	D-ABLAPL/20122/2026	RUCHI RAJGARHIA	2026-07-06	i) page no. 19 not legible
32	D-CMP/28988/2026	SANTOSH SAHOO	2026-07-06	14-NOT PROPERLY INDEXED. Put up for further S. R after rectification.
33	D-ABLAPL/20137/2026	SANJIB KUMAR BHANJADEO	2026-07-06	i) Page no. 13 14 16 21 22 30 33 not legible.
34	D-BLAPL/19830/2026	BHABANI SHANKAR DASPARIDA	2026-07-06	1.Pending Lower Court case wrongly mentioned in Application as G.R.case instead of C.T.case.
35	D-CONTC/27132/2026	SAMIR KUMAR MISHRA	2026-07-06	1. Reference Certificate not correctly furnished
36	D-WP(C)/28187/2026	BIKRAM KESHARI RAJ	2026-07-06	Name of petitioner not tally with petition.
37	D-ABLAPL/19415/2026	SUNIL KUMAR PANDA	2026-07-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. Page No. 8 not legible
38	D-CONTC/26220/2026	TAPAN KUMAR BISWAL	2026-07-06	Fathers name not tally with cause title and affidavit.
39	D-WP(C)/28811/2026	PRAVAT RANJAN SUTAR	2026-07-06	Signature of petitioner not tally with petition
40	D-CONTC/25696/2026	ADV.	2026-07-06	Page 15 not found.
41	D-CONTC/18341/2026	ADV.	2026-07-06	i) District name of the contemnor not mentioned in cause title
42	D-CONTC/18456/2026	ADV.	2026-07-06	i) District of the contemnor not mentioned in cause title
43	D-CRLA/19722/2026	DHIRENDRA KUMAR MOHAPATRA	2026-07-06	Period of Delay 111 days. Limitation petition not filed.
44	D-CMP/29284/2026	SOURAV SUMAN BHUYAN	2026-07-06	Memo. of Undertaking not in the proper place.
45	D-WP(C)/29474/2026	ASHIS KUMAR MISHRA	2026-07-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. D.Fee of Rs.50/- not filed in the v.nama. Paragraph not mentioned affidavit in the I.A.
46	D-CRLA/13740/2026	BIJAYA KUMAR RAGADA	2026-07-06	Date of sentence in connection with date of judgement not furnished in petition
47	D-WA/27417/2026	JAYANT KUMAR RATH	2026-07-06	1.Period of Delay 4 days

48	D- CONTC/22463/2026	DHANANJAYA MUND	2026-07- 06	i) WP(c) no. not mentioned in reference certificate.
49	D- CONTC/18515/2026	DHANANJAYA MUND	2026-07- 06	Op no. 4 in wp (c) not made party in cont as per or. no. 1. dated 13.10.2022 passed in wp (c) no. 26757/2022
				8-CAUSE TITLE NOT IN ORDER.
50	D-WA/29525/2026	DR. BINODA KUMAR MISHRA	2026-07- 06	i) Op no. 2 in wp (c) not made in appeal memo. ii) Status of the parties not furnished. iii) Day of delay left blank in I.A. no. 2176/2026. iv) Para no. not correctly furnished in declaration of I.A.
51	D-WA/27628/2026	AMIT KUMAR NATH	2026-07- 06	1. Period of Delay 15 days
52	D-WP(C)/28804/2026	PRAVAT RANJAN SUTAR	2026-07- 06	Signature of petitioner not tally with petition
53	D- ABLAPL/19574/2026	RAJJEET ROY	2026-07- 06	1. PS case number not correctly furnished Sl. 4 in Index and page no.3.
54	D- ABLAPL/20141/2026	BHARAT JALLI	2026-07- 06	i) Index page not filed.For further S.R. after removal of defect
55	D- ABLAPL/19694/2026	BASANTA KUMAR NAYAK	2026-07- 06	14-NOT PROPERLY INDEXED. Prayer of the petition not properly mentioned.
56	D- ABLAPL/19674/2026	SUSHANTA HARICHANDAN	2026-07- 06	29-NAME OF THE FILING ADVOCATE NOT IN CAPITAL LETTERS/ENROLMENT NUMBER NOT INDICATED WHEREVER SIGNATURE OF SUCH ADVOCATE APPEARING IN THE PETITION/APPEAL/APPLICATION
57	D-WP(C)/27748/2026	HEMANTA KUMAR MUND	2026-07- 06	1. Page nos. 56 to 62 not legible
				4-AFFIDAVIT/VERIFICATION NOT PROPER.
58	D- CRLMC/20028/2026	DEVASHIS PANDA	2026-07- 06	1. Copy of Annexure-3 disclosing the name of Informant/victim be kept in cover.2. Age and paragraph no. not furnished in both declaration.
59	D- CONTC/27087/2026	ADV.	2026-07- 06	1. No. of WP(C) under Annexure-1 does not tally with Para-1 of the petition.
60	D- ABLAPL/19416/2026	MANAS KUMAR CHAND	2026-07- 06	Para-2 of the affidavit not properly mentioned
61	D-WP(C)/28807/2026	PRAVAT RANJAN SUTAR	2026-07- 06	Signature of petitioner not tally with petition.
62	D-WA/28254/2026	AMIT PATTNAIK	2026-07- 06	1. Period of Delay 20 days
				10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
63	D- CONTC/27143/2026	SUDEEP KUMAR SARANGI	2026-07- 06	1. Reference Certificate not furnished 2. Subject code incorrectly mentioned in Assessment slip.3. Age of the deponent in affidavit does not tally with cause title.

64	D-CRLMA/19832/2026	RAMESH CHANDRA SWAIN	2026-07-06	Put up for SR after filing of c. copy of Impugned order.
65	D-WA/27986/2026	AMIT PATTNAIK	2026-07-06	1. Period of Delay 19 days
66	D-ABLAPL/19736/2026	ASIT KUMAR JENA	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of the Informant /family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed. For further S.R.
67	D-WP(C)/29812/2026	SANJIB MOHANTY	2026-07-06	Copy of order vide annex-2 not tally with Index.
68	D-BLAPL/20029/2026	SOUBHAGYA KUMAR DASH	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover.
69	D-ABLAPL/19412/2026	NARENDRA KUMAR LENKA	2026-07-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
70	D-ABLAPL/19501/2026	SURYAKANTA DWIBEDI	2026-07-06	Page No.9 and 11 not legible.
71	D-CONTC/20552/2026	ADV.	2026-07-06	i) Page no. 11 not legible.
72	D-CONTC/18472/2026	SHASHI BHUSAN JENA	2026-07-06	District of op not furnished in cause title.
73	D-CRLMA/19707/2026	ADV.	2026-07-06	Defect reg. nomenclature
74	D-WP(C)/28414/2026	KUNAL KUMAR SWAIN	2026-07-06	Address not mentioned 2 and 9 in the cause title
75	D-WA/28257/2026	AMIT PATTNAIK	2026-07-06	1. Period of Delay 20 days
76	D-WP(C)/28843/2026	ASHOK KUMAR SARANGI	2026-07-06	1-COURT FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. Deficient Court fee not tally with name of the cause title.
77	D-WP(C)/28535/2026	BIJAYA KUMAR PARIDA 2	2026-07-06	1. Age and fathers name of Pet. not mentioned in V.nama.
78	D-WP(C)/29838/2026	GOKULANANDA SAHU	2026-07-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 23 not found.Page 30 not neat
79	D-CONTC/29189/2026	ADV.	2026-07-06	i)Page no.22 not legible.
80	D-WP(C)/29180/2026	PRASANTA KUMAR NANDA	2026-07-06	1. Paragrap-8 and 9 of the writ petition not filled. 2. Annexure-1 not legible.
81	D-WP(C)/21223/2026	IN PERSON	2026-07-06	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED

				Annex nos.10 11 12 25 26 27 32 34 and 36 not exhibited in body of the petition.2.Annex nos.37 31 30 24 28 35 29 and 18 not properly arranged in the petition.2.A nnex-nos.2 3 4 8 10 14 15 16 17 18 19 20 21 22 23 24 25 26 27 28 29 30 31 32 33 34 35 36 and 37 not exhibited at page nos.58 59 62 87 89 95 97 100 113 118 121 124 131 132 133 134 135 136 138 139 141 174 175 177 179 181 184 190 and191.3.Annexures are not signed by the petitioner.
82	D-CRLMC/18444/2026	HEMANT KUMAR MUND	2026-07-06	1.Annexure-2 not properly page marked in Index.2.C.copy of the statement dated 06.06.2016 vide Annexure-3 to be filed
83	D-CONTC/27549/2026	ADV.	2026-07-06	i) Paragraph sl. no. not correct after sl. no. 9 in the petition.ii) Paragraph sl. no. not correct in affidavit.
84	D-WP(C)/28292/2026	PRAVAT CHANDRA MOHANTY	2026-07-06	Annexure-7 not neat.
85	D-WP(C)/28538/2026	PRITI PUNYATOYA	2026-07-06	1. Ann.1 not marked. 2. Ann.3 page 18 not marked
86	D-WP(C)/28551/2026	SOUBHAGYA KUMAR DASH	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Deponent has not signed in Affidavit
87	D-CONTC/25845/2026	SUSHREE SANGITA PASAYAT	2026-07-06	Age not tally cause title and affidavit
88	D-BLAPL/19282/2026	ANIRUDHA DAS	2026-07-06	As per Rejection order the name of Lower Court not tally with Cause title.
89	D-CRLMA/19723/2026	ALOK KUMAR MOHAPATRA	2026-07-06	Put up for SR after filing of c. copy of impugned order.
90	D-WP(C)/28702/2026	ABDUL MUQSID	2026-07-06	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
91	D-CONTC/28220/2026	ADV.	2026-07-06	Page 13 not neat.
92	D-WP(C)/28775/2026	JANAKI KANTA MAHAPATRA	2026-07-06	Page 10 to 12 not legible.
93	D-RVWPET/29210/2026	PRAKASH KUMAR MOHANTY	2026-07-06	Put up for SR after filing of c. copy of impugned order.
94	D-ABLAPL/19509/2026	SURYAKANTA DWIBEDI	2026-07-06	Name and Details of Victim/Informant mentioned in annexure be redacted thereafter put up for SR.
95	D-CONTC/18465/2026	ADV.	2026-07-06	District not mention in cause title of op
96	D-WP(C)/29628/2026	ANKITA MUKHERJI	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
97	D-BLAPL/18197/2026	SOUMYA RANJAN	2026-07-06	.Name of the victim mentioned at page-11 and name of family members mentioned at page-21 be

		MOHANTY		redacted. 2.V. nama filed after page-25 (In the name of Informant) be removed
98	D-RVWPET/29616/2026	ADV.	2026-07-06	8-CAUSE TITLE NOT IN ORDER. 1.Authentication fee due on the Appellate Court Judgement Rs 2.25/- to be paid. 2. i) Synopsis and date not filed. ii) Name of the Petitioner no. 2 4 9 in Rvwpet does not tally appeal memo. iii) Respondent no. 7 10 21 22 24 in appeal memo are not made party in Rvwpet.iv) Reference certificate not furnished. v) Date of order wrongly mention in para no. 1. vi) Legible copy of page no. 25 28 29 are to be filed.
99	D-BLAPL/19836/2026	MANOJ OJHA	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant/victim mentioned in Annexure-1,2 need not be disclose and kept in closed envelop. 2.Redacted copy of FIR be filed
100	D-WP(C)/28086/2026	BIBHUTI BHUSAN MISHRA	2026-07-06	1. Name of the opp. parties not mentioned in V.nama
101	D-WA/28527/2026	JANAKI KANTA MAHAPATRA	2026-07-06	1. Authentication fee due on the Appellate Court Judgement Rs 3/- to be paid 2.Status of the parties not furnished
102	D-CMP/28791/2026	DWARIKA PRASAD MOHANTY	2026-07-06	Page No-56 be correctly placed
103	D-ABLAPL/19875/2026	AMULYA RATNA PANDA	2026-07-06	1. Paragraph 8 and 9 of the application not filled.
104	D-BLAPL/19829/2026	JAJATI KESHARI KHUNTIA	2026-07-06	1. Name of Father of the informant/Victim to be redacted in Page no.11.
105	D-WP(C)/28529/2026	BIJAYA KUMAR PARIDA 2	2026-07-06	1. Age of Pet. and fathers name not mentioned in V.nama
106	D-CMP/29193/2026	PRASANTA KUMAR SATAPATHY	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
107	D-ABLAPL/19738/2026	AKSHAYA KUMAR PANDEY	2026-07-06	14-NOT PROPERLY INDEXED. Pagination not done after pg.-10
108	D-CRLMA/19706/2026	ADV.	2026-07-06	Defect reg. nomenclature
109	D-CONTC/22432/2026	ADV.	2026-07-06	i) Serial no. not correctly furnished in cause title of op. ii) Postal copy/representation to be filed. Put up for SR after removal of defects.
110	D-CONTC/18460/2026	ADV.	2026-07-06	i) District name of the contemnor not furnished in cause title.
111	D-ABLAPL/19418/2026	MANAS KUMAR CHAND	2026-07-06	Para-2 of the affidavit not properly mentioned
112	D-FAO/29510/2026	SUKANTA KUMAR MISHRA	2026-07-06	petitioners 2 to 8 not made in party in present appeal, further SR after filling of c copy

113	D-WP(C)/29945/2026	ARUN KUMAR DAS	2026-07-06	Page no. 5 not correct.
114	D-ABLAPL/20000/2026	JYOTIRMAYA SAHOO	2026-07-06	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible. Petition not correctly addressed to Honorable Court
115	D-FAO/29385/2026	ADAM ALI KHAN	2026-07-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.
116	D-WA/29325/2026	SURYA PRATAP DEO	2026-07-06	1. Period of Delay 38 days delay. i) Status of the parties not furnished. ii) C. copy of order under Anx-1 not properly arranged as well as page mark. iii) District not mention in respondents in cause title
117	D-ABLAPL/20039/2026	SATYABRATA SENAPATI	2026-07-06	1. As per standing order No.2 of 2026 the original unredacted version of Ann.1 and 2 be submitted in a sealed cover and a redacted version for SR. 2. Name and other details of Informant or victim and relation appearing if any in entire petition including Annexures be redacted. Resubmit for SR after removal of defects.
118	D-WP(C)/28747/2026	AKSHAYA KUMAR PANDEY	2026-07-06	This may be registered as a P.I.L
119	D-ABLAPL/19686/2026	DIPANKAR ACHARYA	2026-07-06	1.Redacted legible copy of page-11 be filed. 2.Mobile No. of Informant mentioned in page-10 be redacted. 3.Non-redacted copy of FIR be kept in closed envelop and tagged with file. For further S.R.
120	D-CRLMP/17502/2026	PARSURAM PARIJA	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1. Name of the victim / Informant Redacting from the Acknowledgement Slip. 2.Nomenclature not furnished in V.nama
121	D-CMP/29914/2026	JAGANNATH BHUYAN	2026-07-06	Name of petitioner not correct in petition.
122	D-ABLAPL/19424/2026	LAMBODOR ACHARI	2026-07-06	1.Para-2 of the affidavit not properly mentioned. 2.Unnecessary papers furnished in between page-7 and 8 and page- 8 and 9 be removed.
123	D-WP(C)/28188/2026	BIKRAM KESHARI RAJ	2026-07-06	Name of petitioner not tally with petition
124	D-ABLAPL/19745/2026	SURYAKANTA DWIBEDI	2026-07-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. In affidavit, deponent name mismatch.
125	D-CMP/29266/2026	BISHNU PRASAD RATH	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
126	D-CMAPL/15814/2026	SOMA PATNAIK	2026-07-06	Defect reg. nomenclature.

127	D-CRLREV/499/2026	RAMANI KANTA PATTANAIK	2026-07-06	3-AUTHENTICATION FEE IS DEFICIENT. 1 Date of judgement does not tally in index and Annex-1. Authentification fee Rs. 6.60/- not paid.
128	D-ABLAPL/20051/2026	KULDEEP MOHANTY	2026-07-06	1. Name of the fathers in C.T. not tally with affidavit.
129	D-BLAPL/20018/2026	ARIJEET MISHRA	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. Annexure-1 be kept in cover
130	D-BLAPL/19848/2026	NITYANANDA MOHAPATRA	2026-07-06	14-NOT PROPERLY INDEXED. 1. Lower Court case wrongly mentioned in Application as G.R.case 440/2025 pending in SDJM instead of S.T. case 46/2025 pending in ADJ Court. 2.Paragraphs not properly mentioned in declaration of affidavit.
131	D-WP(C)/28192/2026	BIKRAM KESHARI RAJ	2026-07-06	Name of petitioner not tally with petition
132	D-WP(C)/28206/2026	KARUNAKAR RATH	2026-07-06	Page nos.41 44 55 not neat
133	D-CONTC/27264/2026	ADV.	2026-07-06	1. Reference Certificate not furnished.2. Name of the deponent in does not tally with solemnly affirmation para.affidavit
134	D-ABLAPL/19868/2026	SURESH CHANDRA PRADHAN	2026-07-06	1. In affidavit, fathers name of the deponent not furnished.
135	D-WP(C)/29741/2026	AJAYA KUMAR MOHARANA	2026-07-06	4-AFFIDAVIT/VERIFICATION NOT PROPER. Serial no-4 affidavit in the I.A not correctly mentioned.
136	D-CRLMC/19436/2026	RAKESH KUMAR ROUTRAY	2026-07-06	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1.Signature of the petitioner in V.nama does not tally with cause title.
137	D-CRLMA/19708/2026	ADV.	2026-07-06	Defect reg. nomenclature
138	D-ABLAPL/19749/2026	CHEERA RANJAN SATAPATHY	2026-07-06	31-As per standing order the details of victim/informant shall not be mentioned in the petition. 1.Name and details of Informant-cum-victim/family member mentioned in Annexure-1 need not be disclose and kept in closed envelop. 2.Redacted copy of the FIR be filed. For further S.R.
139	D-CRLA/8930/2026	MANAS KUMAR CHAND	2026-07-06	school name reflected in page no.11 be kept in cover.
140	D-WP(C)/28462/2026	SANJIB MOHANTY	2026-07-06	Page no.42 not neat

141	D-ABLAPL/19879/2026	SMRUTI RANJAN RAO	2026-07-06	1. Name of father of Pet. not mentioned in CT, Affidavit and V.nama
142	D-CONTC/28541/2026	ADV.	2026-07-06	1. Paragraph no. not correctly furnished in the petition
143	D-ABLAPL/19506/2026	SANJIB KUMAR BHANJADEO	2026-07-06	Name and Details of victim/Informant mentioned in annexure be redacted thereafter put up for SR.
144	D-ABLAPL/19866/2026	DEBADUTTA KANUNGO	2026-07-06	1. fathers name of the petitioner-7,10,13,14,17 not furnished in cause title of the application
145	D-CONTC/29690/2026	ADV	2026-07-06	1. Date of disposed of not furnished at the top of the cause title.2. Reference Certificate not furnished.
146	D-WP(C)/25767/2026	M.PRATAP @ PRATAP KUMAR MOHAPATRA	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
147	D-WP(C)/28258/2026	RAJJEET ROY	2026-07-06	Page no. 27 and 28 not neat
148	D-ABLAPL/19954/2026	ASHOK KUMAR SARANGI	2026-07-06	i)Annexure-1 not properly scanning.For further S.R.after removal of defect.
149	D-ABLAPL/19877/2026	KARTIK CHANDRA TRIPATHY	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. As per standing order no 02/2026, the Original un redacted version of F.I.R copy be kept on sealed cover and photo copy of redacted version of the same be submitted for S.R there after
150	D-CONTC/23746/2026	SANDHYARANI PANI	2026-07-06	1. Name of Father of the deponent in affidavit(item no.2) does not tally with cause title.
151	D-ABLAPL/19873/2026	BISHNU MOHAN MOHAPATRA	2026-07-06	1. Sl no of the paragraph not proper. Para13 14 and 13 furnished 2. Date of execution of v. nama not furnished.
152	D-ABLAPL/19953/2026	SIMSON JENA	2026-07-06	i) father name of the petitioner no. -2 not furnished in cause title.
153	D-CONTC/24465/2026	ADV.	2026-07-06	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED Annexure-3 not marked in file.Postal receipt not filed.
154	D-ABLAPL/19423/2026	DHANANJAYA MUND	2026-07-06	20-VERNACULAR CERTIFICATE NOT FURNISHED. 25-NAMES IN CAPITAL LETTERS/ENROLMENT NUMBERS/MOBILE PHONE NUMBERS OF ALL THE SIGNING ADVOCATES NOT INDICATED
155	D-WP(C)/28526/2026	ARUNA NAYAK	2026-07-06	1. Paragraph declaration not correct
156	D-WP(C)/28522/2026	PRASANTA KUMAR TRIPATHY	2026-07-06	1. Page no 64 not filled